

ITEM NO.103

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10904-10905/2025

PRASHANT KUMAR VERMA

Appellant(s)

VERSUS

JIVAN BIMA RASHTRIYA SAHAKARI
 AVAS SAMITI LIMITED & ANR.

Respondent(s)

IA No. 146517/2024 - EXEMPTION FROM FILING O.T.
 IA No. 146519/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
 ANNEXURES

WITH

C.A. No. 10913/2025 (III-A)
 IA No. 158668/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 158669/2024 - EXEMPTION FROM FILING O.T.

C.A. No. 10916/2025 (III-A)
 IA No. 180594/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 180596/2024 - EXEMPTION FROM FILING O.T.
 IA No. 180602/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10908/2025 (III-A)
 IA No. 146458/2024 - EXEMPTION FROM FILING O.T.
 IA No. 146460/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

C.A. No. 10917/2025 (III-A)
 IA No. 171426/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 171424/2024 - EXEMPTION FROM FILING O.T.
 IA No. 171428/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10912/2025 (III-A)
 IA No. 164374/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 164376/2024 - EXEMPTION FROM FILING O.T.

C.A. No. 10906-10907/2025 (III-A)
 IA No. 146414/2024 - EXEMPTION FROM FILING O.T.
 IA No. 146417/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10909-10910/2025 (III-A)

IA No. 149656/2024 - EXEMPTION FROM FILING O.T.

IA No. 149657/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10918/2025 (III-A)

IA No. 172906/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 172905/2024 - EXEMPTION FROM FILING O.T.

IA No. 172925/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10919/2025 (III-A)

IA No. 183671/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 183674/2024 - EXEMPTION FROM FILING O.T.

IA No. 183675/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10914/2025 (III-A)

IA No. 168154/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 168156/2024 - EXEMPTION FROM FILING O.T.

IA No. 168157/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10915/2025 (III-A)

IA No. 178933/2024 - EXEMPTION FROM FILING O.T.

IA No. 178938/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10911/2025 (III-A)

IA No. 154329/2024 - EXEMPTION FROM FILING O.T.

IA No. 154327/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

Diary No(s). 59012/2024 (XI)

IA No. 330503/2025 - CONDONATION OF DELAY IN FILING

IA No. 330505/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 330502/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 330501/2025 - EXEMPTION FROM FILING O.T.

Date : 09-04-2026 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE**

**For Appellant(s) : Ms. Rachana Srivastava, Sr. Adv.
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For Respondent(s) : Mr. Shekhar G Devasa, Sr. Adv.
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Mr. Prasanna B, Adv.

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Mr. Talha Abdul Rahman, AOR
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Mr. Faizan Ahmed, Adv.
Mr. Shuktiz Sinha, Adv.

Mr. Lalan Chaudhary, Adv.
Mr. Nishant Anshul, Adv.
Mr. Rajesh Tiwari, Adv.
Ms. Kunal Shrivastava, Adv.
Mr. Ram Lal Roy, AOR

UPON hearing the counsel the Court made the following
O R D E R

Re-list the matter on 16.04.2026.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR